

1	2	3	4	5
7	Maharashtra	Figures not yet intimated.		
8	Mizoram	3	3	..
9	Orissa	669	319	313
10	Rajasthan	6,000	6,000	3,531
11	Tamil Nadu	2,883	2,883	[2,363
12	Uttar Pradesh	19,242	19,242	12,805
TOTAL		1,05,180	1,04,749	31,844

### **Inclusion of representative of Agricultural Labour in Standing Committee**

711. SHRI SAMAR MUKHERJEE:  
DR. P. V. PERIASAMY:  
SHRI S. G. MURUGIAYAN:  
SHRI P. K. KODIYAN:

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state:

(a) whether representatives from the actual agricultural labour organisations have been included in the Standing Committee on agricultural labour;

(b) if so, the names of agricultural labour organisations with number of membership, separately; and

(c) the reasons for not including any representative from the Karshaka Thozhilali (Agriculture Labourers' Union whose membership is about 2 lakhs, the biggest agriculture labour union in the country?

THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR AND PARLIAMEN-  
TARY AFFAIRS (SHRI  
LARANG SAI): (a) to (c). Pursuant to  
a recommendation of the Special Confer-  
ence on Rural Unorganised Labour  
held in New Delhi on 25th January  
1978, a Central Standing Committee on  
Rural Unorganised Labour has been  
constituted to advise Government on  
matters relating to improving the liv-  
ing and working conditions of rural

unorganised labour and promoting  
their organisation.

Government does not have informa-  
tion about the relative verified mem-  
bership of the various agricultural  
labour organisations. Government's  
intention, while deciding the composi-  
tion of this Committee has been to  
give as wide a representation, as pos-  
sible to rural unorganised workers  
organisations, autonomous institutions,  
individuals, etc., interested in problems  
relating to rural unorganised labour.  
A copy of the Government Resolution  
No. M. 14011(4)/78-AL dated Septem-  
ber 28, 1978 which shows the inter-  
ests/organisations represented on the  
Standing Committee is laid on the  
Table of the House. [Placed in Libra-  
ry. See No. LT-2814/78]. Representa-  
tions have been received from agri-  
cultural labour organisations includ-  
ing the Karshaka Thozhilali Union,  
and some other interests for represen-  
tation on the Committee. These are  
being considered.

### **Resolving stalemate in Wage Boards for journalists and non-journalists**

712. SHRI SAMAR MUKHERJEE:  
Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state what further steps Gov-  
ernment have taken to resolve the  
stalemate in respect of functioning of  
the Wage Board for journalists and  
non-journalists employees in the news-  
paper industry?